

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3431**

TO BE ANSWERED ON MONDAY, DECEMBER 9, 2019 /AGRAHAYANA 18, 1941 (SAKA)

**CIRCULATION OF CURRENCY**

**3431: SHRIMATI SAJDA AHMED:**

Will the Minister of **FINANCE** be pleased to state:

- a) whether the Government has assessed the impact of digital push for the past one year and if so, the details thereof;
- b) whether currency notes in circulation increased Post-demonetisation compared to Pre-demonetisation and if so, the details thereof;
- c) whether the Government proposed total elimination of cash from the market and if so, the details thereof along with the amount of fake currency recovered after demonetisation; and
- d) whether the Government has taken note of the fact that non-availability of Rs.1000 currency causes problem to the citizens and if so, the measures taken in this regard?

**ANSWER**

**MINISTER OF STATE (FINANCE)  
(SHRI ANURAG SINGH THAKUR)**

(a): Ministry of Electronics and Information Technology has informed that no formal assessment to measure the impact of digital India programme has been conducted by them. However, the statistics of e-transactions on e-Taal platform gives an indication of increase in digital penetration and usage of e-Government tools in India. More than 1454 crore e-transactions have been recorded for 3,702 services since January 2019.

(b): The value of total notes in circulation as on March 31, 2016, March 31, 2017, March 31, 2018 and March 31, 2019 is as under:

	(Value in Rs. Billions)			
	31.03.2016	31.03.2017	31.03.2018	31.03.2019
The value of total notes in circulation	16,415	13,102	18,037	21,109

(c): No such proposal regarding total elimination of cash from the market is under consideration of the Government. A Statement indicating details regarding amount of counterfeit currency notes recovered after demonetisation is at **Annexure**.

(d) The Indian economy has already adjusted itself to the new scenario where the earlier series of Rs.500 and Rs.1000 had ceased to be a legal tender and fresh series of Rs.500 were issued and a new denomination of Rs.2000 has been introduced.

\*\*\*\*\*

## Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No.3431 for 09.12.2019

Denomination-wise Counterfeit Notes Detected in the Banking System (April-March)				
(No. of pieces)				
Denomination (₹)	2016-17	2017-18	2018-19	2019-20*
1	2	3	4	5
2 and 5	80	1	0	2
10	523	287	345	464
20	324	437	818	264
50	9,222	23,447	36,875	22,784
100	177,195	239,182	221,218	86,253
200	-	79	12,728	14,775
500 (MG series)	317,567	127,918	971	3
500 (New design)	199	9,892	21,865	13,959
1000	256,324	103,611	717	5
2000	638	17,929	21,847	7,435
Total	762,072	522,783	317,384	145,944
Source: RBI.				
*Note: FICN data for F.Y. 2019-20 pertains to QE June and September 2019 only.				

\*\*\*\*\*